

**R.O.C.No.16735-A/2015-B2**

**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 192/ 2015**

The Government of Puducherry in G.O.Ms.No.23/2011-LD, dated 14.09.2011, have issued orders sanctioning the Constitution of one Family Court at Karaikal in the Union Territory of Puducherry.

Thiru.M.Suresh Viswanath, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as District Judge, Karaikal who has been appointed on transfer as Judge, Family Court, Karaikal in G.O.Ms.No.60/2015-LD, Law Department, dated 11.12.2015 of Government of Puducherry, is transferred and posted as Judge, Family Court, Karaikal, in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED : 11.12.2015.

Sd/-P.KALAIYARASAN  
REGISTRAR GENERAL

**R.O.C.No.16735-A/2015/B2**

**OFFICIAL MEMORANDUM**

**Sub:** Courts and Judges - District Judge - Transfer and Postings – Thiru M.Suresh Viswanath, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as District Judge, Karaikal - transferred and posted as Judge, Family Court, Karaikal in the newly sanctioned Court - Notification issued - Joining instructions - Issued.

**Ref:** High Court's Notification No.192 / 2015, dated : 11.12.2015.

.....

Thiru M.Suresh Viswanath, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as District Judge, Karaikal, who has been transferred and posted as Judge, Family Court, Karaikal, in the newly sanctioned Court, in the High Court's Notification cited above, is required to assume charge of the post of Judge, Family Court, Karaikal, on 12.12.2015 F.N (Saturday) without fail.

As the inauguration of the said newly sanctioned Court is to be held on 12.12.2015 F.N. (Saturday), Thiru M.Suresh Viswanath is required to get instructions from the Chief Judge, Pondicherry, in connection with inauguration of the said newly sanctioned Court.

After assuming charge of the post of Judge, Family Court, Karaikal, Thiru M.Suresh Viswanath is also required to hold full additional charge of the post of District Judge, Karaikal, until further orders.

HIGH COURT, MADRAS.  
DATED : 11.12.2015.

Sd/-P.KALAIYARASAN  
REGISTRAR GENERAL